

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 103(ND)/2016

IN THE MATTER OF:

M/s. Shakuntala Devi Golyan & Anr.

.....Petitioners

v.

M/s. Gallus Chattels Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241-242

Order delivered on 12.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR

Hon'ble President

R. Varadharajan

Hon'ble Member (J)

For the Petitioner(s): Ms. Ranjana Roy Gawai, Ms. Vasudha Sen and Ms. Sreenita Ghosh, Advocates

For the Respondent(s):

ORDER

For order, see C.P. No. 102(ND)/2016

12.01.2018

Vineet